

- (c) Action Taken Memorandum on the Recommendations contained in the above Report of the Commission.

[Placed in Library. For (a) to (c) See No. L.T. 6686/07]

II. A copy each (in English and Hindi) of the following papers:

- (a) Annual Report of the Maulana Azad Education Foundation (M.A.E.F.), New Delhi, for the year 2005-2006.
- (b) Annual Accounts of the Maulana Azad Education Foundation (M.A.E.F.), New Delhi, for the year 2005-2006, and the Audit Report thereon.
- (c) Review by Government on the working of the above Foundation.
- (d) Statement giving reason for delay in laying the papers mentioned at (a) and (b) above [Placed in Library. For (b) to (d) See No. L.T. 6685/07].

MOU's (2007-08) between the Govt. of India and various corporations

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) Memorandum of Understanding between the Government of India (Ministry of Power) and the National Hydroelectric Power Corporation Limited (NHPC), for the year 2007-2008.
[Placed in Library. See No. L.T. 6698/07]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Power) and the Power Grid Corporation of India (PGCIL), for the year 2007-08
[Placed in Library. See No. L.T. 6699/07].
- (iii) Memorandum of Understanding between the Government of India (Ministry of Power) and the Tehri Hydro Development Corporation Limited (THDC), for the year 2007-08.
[Placed in Library. See No. L.T. 6697/07].

Notification of The Ministry of Human Resource Development

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table, under section 28 of the University Grants Commission Act, 1956, a copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Secondary and Higher Education) Notification No.F.No. 1-1/2002 (PS) Exemp, dated the 19th August, 2006, publishing the UGC (Minimum Qualifications Required for the Appointment and Career Advancement of Teachers in Universities and Institutions affiliated to it) (Second Amendment) Regulations, 2006, together with delay statement

[Placed in Library. See No. L.T. 7024/07].

REPORT OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

KUMARI NIRMALA DESHPANDE (Nominated): Sir, I lay on the Table a copy (in English and Hindi) of the Twelfth Report of the Committee on Empowerment of Women (2006-2007) on Plight of Indian Women Deserted by NRI Husbands.